

NOTIFICATION No.42/ 2012

I

The Government in G.O.(Ms).No.1320, Home (Courts.I) Department, dated 11.09.2007 have issued orders sanctioning the constitution of one Fast Track Court at Magisterial Level at Tiruchengode in Namakkal District along with other Fast Track Courts at Magisterial Level in various Districts and in G.O.Ms.No.344, Home (Cts.II) Department, dated 28.06.2011, have issued orders for revalidation of the orders issued in the aforesaid G.O.

II

In partial modification of the orders issued in the High Court's Notification No.38/2012, dated 19.03.2012, the following revised orders are issued.

Ms.A.Shanmuga Priya, District Munsif, Madurai Taluk, Madurai, is transferred and posted as Judicial Magistrate, Fast Track Court at Magisterial Level, Tiruchengode in Namakkal District in the said newly sanctioned Court.

(This cancels the order of transfer and posting issued in respect of Ms.A.Shanmuga Priya in the High Court's Notification No.38/2012, dated 19.03.2012)

HIGH COURT, MADRAS
DATED:28.03.2012.

Sd/- G.CHOCKALINGAM
REGISTRAR GENERAL

To

1. Ms.A.Shanmuga Priya, District Munsif, Madurai Taluk, Madurai.
2. The District Munsif, Madurai Taluk, Madurai.
3. The Additional District Munsif, Tiruchengode.
4. The Principal District Judge, Madurai / Namakkal.
5. The Chief Judicial Magistrate, Madurai / Namakkal.
6. The Senior Accounts Officer(GAD-IV), O/o Principal Accountant General(A&E), Chennai-18.
7. The Pay and Accounts Officer, Madurai.
8. The Treasury Officer, Namakkal.

Copy to

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue/ Law / Commercial Taxes Department, Secretariat,Chennai-9.
3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
5. The Registrar (Judicial), High Court, Madras.
6. The Registrar (Vigilance), High Court, Madras. (12 copies).
7. The Additional Registrar (Vigilance), High Court, Madras.
8. The Registrar (Administration), High Court, Madras.
9. The Registrar (Management), High Court, Madras.
- 10.The Officer on Special Duty (OSD), attached with the Secretariat of the Hon'ble The Chief Justice, High Court, Madras.
- 11.The Joint Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
- 12.The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
- 13.The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
- 14.The Director, Tamil Nadu State Judicial Academy, Chennai.
- 15.The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
- 16.The Assistant Registrar, Admn.I / Admn.II / Per.Admn. / A.S. / Rules / Computer, High Court, Madras.
- 17.The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / Library / Stationery / Legal Cell, High Court, Madras.
- 18.The Technical Director, NIC, High Court, Madras.
- 19.The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
- 20.The Record Keeper, A.D. Records, High Court, Madras.
- 21.The Press.

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